

DIVISION BENCH  
COURT - I

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/365(KB)2021  
IA(I.B.C)/188(KB)2022,  
IA(I.B.C)/170(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SHRI BIVASH BISWAS
UNDER SECTION	SECTION 95(1)

**Appearances via video conference/physically**

Mr. Debasish Chakraborty, Adv. ] For the Financial Creditor  
Mr. Snehasish Chakraborty, Adv. ]  
  
Mr. Rahul Auddy, Adv. ] For the Personal Guarantor  
Mr. Ankan Rai, Adv. ]  
Mr. Aditya Gooptu, Adv. ]  
  
Mr. Amandeep Singh, Adv. ] For RP  
Mr. Riyanshu Agarwal, Adv. ]

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **12.08.2024**.

**Satyajit Roy  
(Court Officer)**